

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 03
(IB)-236(PB)/2019

IN THE MATTER OF:

M/s. Lingaraj Trading Company	Applicant / Petitioner
And		
Punj Lloyd Ltd.	Respondent

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 30.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Operational Creditor: Mr. Arav Pandit & Ms. Natasha Garg, Advs.

ORDER

The connected matter is listed for hearing against the same
Corporate Debtor on 01.02.2019

List on 01.02.2.019.


(M.M. KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)